

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 96 OF 2019**

**Dated: 24th October, 2019**

**Present:** Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
  
Hon'ble Mr. Ravindra Kumar Verma, Technical  
Member(electricity)

**In the matter of:**

**M/s Jaiprakash Power Ventures Ltd. .... Appellant(s)**

**Versus**

**Madhya Pradesh Electricity Regulatory Commission .... Respondent(s)**

Counsel for the Appellant(s) : Sakya Singha Chaudhuri for A1  
Avijeet Lala for A1  
Anand Kumar Shrivastava for A1  
Shreya Mukerjee for A1  
Shikha Pandey for A1  
Shivam Sinha for A1

Counsel for the Respondent(s) : Parinay Deep Shah for R1  
Rukhmini Bobde for R2

**ORDER**

Adjourned by three weeks for filing rejoinder.

List the matter on **03.12.2019.**

**Ravindra Kumar Verma  
Technical Member(electricity)**

**Justice Manjula Chellur  
Chairperson**

MK